

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**

Petition No. 73/2003

In the matter of

Approval of methodology adopted, for price variations in supply and erection contracts and for the increase in project cost on account of escalation in price and quantity variations in respect of transmission lines to be implemented by Powerlinks Transmission Ltd.

And in the matter of

Powerlinks Transmission Limited

..... **Petitioner**

ORDER

We have gone through the petition. Admit.

2. In view of the significance of the issues raised in the petition, we direct that all the central utilities and the State Electricity Boards/state utilities shall be impleaded by the petitioner as respondents in this petition. The petitioner is directed to file the memo of parties accordingly.

3. A copy of the petition shall be served by the petitioner on the respondents by 31.10.2003 along with a copy of this order. The petitioner shall file an affidavit of compliance of the direction by 5.11.2003. The respondents may file their replies by 30.11.2003 with advance copy to the petitioner who may file its rejoinder, if any, by 10.12.2003. List this petition on 23.12.2003.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 29th October, 2003